

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.155/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA  
(Pcs)

2. CS. ROHIT KUMAR KESHARI  
(Pcs)

} PETITIONER.

Rohit Keshari  
17/11/17.

1. Ratnanku Banerjee, Sr Adv

2. Swapne Chatterjee Adv

3. MR Goenka CJ

} Respondents

*[Signature]*  
17/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondents present.

List on 20/11/2017 for remaining arguments.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)